

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/06/2017 AT 02.30 PM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/353/ (IB)/2017  
NAME OF THE PETITIONER(S) : QUANTUM COAL ENERGY PVT LTD  
NAME OF THE RESPONDENT(S) : MSP PAPER MILL PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

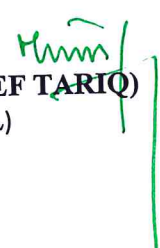
KA. DHANASEKARAN  
Advocate  
dt. 8/6/17

Counsel for respondent



**ORDER**

Counsel for petitioner is absent. Counsel for respondent is present. The Registry is directed to issue fresh notice to the petitioner. However, it is on record that that matter has been filed in 2014-15 before the Hon'ble High Court of Madras. The petitioner is given one more opportunity as a last chance to cause his appearance in the matter, failing which, an appropriate order will be passed. Put up on **24.07.2017 at 02.30 P.M.**

  
(CH. MOHD. SHARIEF TARIQ)  
(MEMBER (JUDICIAL))

  
(K. ANANTHA PADMANABHA SWAMY)  
(MEMBER (JUDICIAL))